NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1126/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES:

Sherebanu S. Khorakiwala & Anr. V/s. Wodehouse Capital Advisors Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

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<u>S. No</u>	NAME	DESIGNATION	SIGNATURE
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COMMON ORDER C.P. No. 1126/I&BC/NCLT/MB/MAH/2017 C.P. No. 1128/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.

2. By consent adjourned to 13.11.2017.

Sd/-

Bhaskará Þantula Mohan Member (Judicial)

S.

Sd/-

M.K. Shrawat Member (Judicial)